Annexure 4

Name of the Corporate Debtor:ESSENTIAL LOGISTICS PRIVATE LIMITED

Date of Commencement of CIRP:

12th June 2025

List of Creditors as on

14th July 2025

FORM B

**List of Operational Creditors** 

SI. No.	Name of the Creditor Details of claim received			Details of claims admitted				Amount of	Amount of any		Amount of claim	Remarks, if any	
		Date of receipt	Amount claimed	Amount of Claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	% of Voting Share	contingent claim	mutual dues that may be set- off		under verification	
	The Assistant Commissioner (ST) Vanagaram Assessment Circle, Kanchipuram Division	7/11/2025	450,796.00	-	Commercial Taxes Department	-			-	-	-		Claims under review since CIRP withdrawal under Sec 12A, no CoC constituted. Orders passed by Honourable National Company Law Tribunal, Bangalore Bench dated 14th July 2025 for CIRP withdrawal.
	Income Tax Officer, TDS Ward 1(2), Bangalore	7/1/2025	1,410,100.00	-	Income tax officer	-	-		-	-	-		Claims under review since CIRP withdrawal under Sec 12A, no CoC constituted. Orders passed by Honourable National Company Law Tribunal, Bangalore Bench dated 14th July 2025 for CIRP withdrawal.
	Total		1,860,896.00	-		-	-		-	-	-	-	